GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

RAJYA SABHA UNSTARRED QUESTION NO-1502

ANSWERED ON-TUESDAY, MARCH 14, 2023 /23 PHALGUNA, 1944 (SAKA)

Rise in gold smuggling cases

1502. Dr. Sonal Mansingh:

Will the Minister of *FINANCE* be pleased to state:

- (a) whether reports of gold smuggling cases have increased sharply;
- (b) if so, the details of such cases reported in the last three years in the country, State-wise;
- (c) the steps taken to curb the gold smuggling to the country;
- (d) whether Government suspects the role of the gangs, who finance the anti-national elements; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR FINANCE (SHRI PANKAJ CHAUDHARY)

- (a) & (b) Details are enclosed at Annexure-A.
- (c) The Government makes policy interventions and takes operational measures to check smuggling.

To deter smuggling of gold, Customs field formations and Directorate of Revenue Intelligence (DRI) keep constant vigil and take operational measures such as passenger profiling, risk based interdiction and targeting of cargo consignments, non-intrusive inspection, rummaging of aircrafts and coordination with other agencies. Modus Operandi Circulars related to new modus/method used by the gold smugglers are issued from time to time.

(d) & (e) In last three years, National Investigation Agency (NIA) has conducted investigations and filed charge sheets in three cases of gold smuggling.

Rajya Sabha Unstarred Question No. 1502 answered on 14.03.2023 rgarding "Rise in Gold Smuggling"

State-wise data

State/UT*	Calendar Year	No. of cases of seizure of gold	Quantity of gold seized (in Kgs.)
North Eastern States	2020	49	242.85
(Arunachal Pradesh, Assam,	2021	54	296.58
Mizoram, Meghalaya,	2022	65	204.69
Manipur, Nagaland, Tripura)	2023 (upto February)	15	36.64
Bihar, Jharkhand, Uttar Pradesh, Uttarakhand	2020	61	86.29
	2021	93	138.48
	2022	98	140.11
	2023 (upto February)	20	61.09
	2020	7	7.74
	2021	13	12.22
Goa	2022	15	8.90
	2023 (upto February)	1	1.91
Gujarat, Dadra and Nagar	2020	114	50.76
Haveli, Daman & Diu	2021	73	36.61
	2022	149	121.38
	2023 (upto February)	30	23.32
Delhi, Haryana, Rajasthan,	2020	309	404.12
Punjab, Himachal Pradesh,	2021	359	379.13
Chandigarh, Jammu &	2022	586	556.69
Kashmir, Leh & Laddakh	2023 (upto February)	114	154.95
	2020	103	52.26
Karnataka	2021	173	91.76
	2022	145	97.20
	2023 (upto February)	42	22.33
Kerala	2020	672	406.39
	2021	738	586.95
	2022	1035	755.81
	2023 (upto February)	166	120.14
Maharashtra	2020	389	191.43
	2021	210	119.22
	2022	572	535.65
	2023 (upto February)	246	279.08
	2020	5	10.61
Madhya Pradesh, Chattisgarh	2021	7	47.02
	2022	7	17.39
	2023 (upto February)	1	0.13
	2020	2	0.82
	2021	0	0.00
Odisha	2022	3	2.21
	2023 (upto February)	0	0.00
	2023 (upto 1 cordary)	676	375.01
	2020	521	373.01
Tamil Nadu	2021	888	519.00
	2023 (upto February)	152	101.31

	2020	94	104.33
Telangana, Andhra Pradesh	2021	95	98.13
	2022	179	139.89
West Bengal	2023 (upto February)	47	36.27
	2020	86	221.98
	2021	109	255.19
	2022	240	403.24
	2023 (upto February)	41	79.20
Total	2020	2567	2154.58
	2021	2445	2383.38
	2022	3982	3502.16
	2023 (upto February)	875	916.37

^{*} States/UTs were grouped because their data was not available separately.